

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1048-1049 of 2019

In the matter of:

**MSC Mediterranean Shipping
Company S.A.**

....Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P. of
BRG Iron & Steel Company Pvt. Ltd.**

...Respondent

Present

**For Appellant: Ms. Sreenita Ghosh, Mr. Krishnaraj Thaker and
Mr. Sidhartha Sharma, Advocates.**

**For Respondent: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay,
Mr. Shaunak Mitra and Mr. Abhijeet Sinha, (RP) R-1.**

With

Company Appeal (AT) (Ins.) No. 200 of 2020

In the matter of:

**Assistant Commissioner of Customs
Special Disposal Cell (Port), Kolkata**

....Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P. of
BRG Iron & Steel Company Ltd. & Ors.**

...Respondents

Present

For Appellant: Mr. Nitya Sharma, Advocate.

**For Respondents: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay,
Mr. Shaunak Mitra and Mr. Abhijeet Sinha, for (RP)
R-1.**

Mr. Krishnaraj Thaker, for R-2.

Ms. Sreenita Ghosh, for R-3.

ORDER
(Virtual Mode)

01.04.2021: On 18.03.2021, Learned Counsel for the Appellant and Respondents heard in *Company Appeal (AT) (Ins.) No. 1048-1049 of 2019*.

Today when the case was called out, Learned Counsel for Respondent No. 1, Mr. Abhijeet Sinha submitted that he has received the Citations of nine cases, which was filed by the Learned Counsel for the Appellant on 23.03.2021.

Learned Counsel for Respondent No. 1, Mr. Abhijeet Sinha seeks time to file two page 'Written Notes'. Prayer Allowed. He is directed to file two page 'Written Notes' distinguishing these Judgements latest by one week.

In *Company Appeal (AT) (Ins.) No. 200 of 2020* Mr. Nitya Sharma appears on behalf of Learned Counsel for the Appellant '*Assistant Commissioner of Customs Special Disposal Cell (Port) Kolkata*' makes submissions that brief was handed over to him only two days back. Further He prays for a short adjournment. Prayer Allowed.

Learned Counsel for the Respondent No. 2 prays that he may permitted to file his 'Short Written Submissions' not exceeding three pages alongwith relevant Case Laws. Permission accorded. He is directed to file the same within one week'.

List this case under the same heading on **12th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

ha/nn